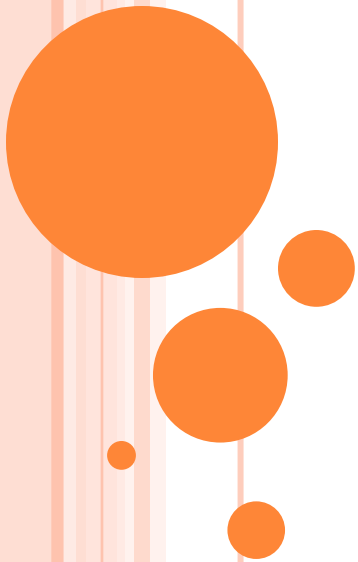


**MANAGEMENT CONTRACT FOR
RUNNING FRSL GHAZIABAD IN A
PPP MODE.**



INPUTS BY FSSAI :

- Funding towards purchase of equipment's. Equipment's to remain FSSAI property.
- Funding towards infrastructure upgradation including necessary civil and electrical work.
- Director of the laboratory, Technical Manager (Food Analyst) and Quality manager along with the Head Sample Cell
- Legal identity of the FRSL to be retained by FSSAI.
- Minimum number of samples per month to be assured by the FSSAI.



PRIVATE PARTNER :

- Procurement, Installation and running of the equipment's.
- Carrying out the necessary civil, electrical and infrastructure work.
- Supply of manpower to run the laboratory.
- Ensuring NABL accreditation of the upgraded laboratory.
- Running the laboratory on a day to day basis. Including supply of consumables, support services like Housekeeping and Security.



PAYEMENT PLAN :

- Payment towards purchase of equipment's and infrastructure on procurement and completion of works.
- Monthly payment of the number of samples tested as per FSSAI (Current Rate Rs 5000 and Rs 12000)
- If lesser number of samples received then the assured number, shortfall to be compensated by FSSAI as per the approved rate.



PROPOSED FINANCIAL BIDDING CRITERIA:

- Component towards Equipment and Infrastructure = X .
- Component towards per month charges = Y (Minimum number of samples assured $\times 60 \times$ testing charge).
- Total Financial component $A = X + Y$
- Technically qualified bidder with lowest A Component qualifies the bid.



REQUIREMENT FROM THE FIRMS WHILE SUBMITTING EOI:

- List of equipment's required to be provided.
- Civil, Electrical and related Infrastructure work like lab furniture to be detailed .
- List of Manpower to be provided in the laboratory.
- After comparing the above received from different bidders , the requirements will be finalized for tendering purposes.



THANK YOU

